

Before the National Green Tribunal (Southern Zone) Chennai

Original Application No.95 of 2021 (SZ) With Original Application No. 32 of 2020 (SZ)

IN THE MATTER OF: Tribunal on its own motion Suo Motu based on the News Item Published in The New Indian Express, Chennai Edition dated 25.02.2021, Under the caption "Burning of garbage continues near Adyar".

with

The Secretary to Government of Tamil Nadu, Dept of Environment & Forests, Chennai and Ors. ...

Respondent(s)

And

Tribunal on its own motion Suo Motu based on the news item in Dinamalar Chennai newspaper dated 10.02.2020, "Heaps of Plastic Wastes and Garbage lying in a side of Porur Lake."

with

The District Collector, Kancheepuram District and Ors. ...

Respondent(s)

Report by the Block Development Officer (Village Panchayats) Kundrathur @ Padappai

I, Mr Dhinakaran, Block Development Officer for Village Panchayats at Kundrathur Panchayat Union Office, Shanmuga Nagar, Padappai Kancheepuram District do hereby solemnly affirm and sincerely state as follows:

1. I am presently discharging duties as Block Development Officer for Village Panchayats of Kundrathur Panchayat Union. I am acquainted with the facts of the case from the records available. I am filing this Status Report on behalf of the Kundrathur Panchayat Union.

I refer to the Orders of this Honorable National Green Tribunal (SZ) passed in the O.A. 95 of 2021 and O.A.32 of 2022, as the above matters were consolidated in accordance with the earlier orders.

2. I respectfully report that every sincere effort was taken up by our Local Body administration to comply certain possible issues immediately and put continued effort to obey the orders of the Honorable Tribunal.
3. I have reported to the District Environment Engineer of Tamil Nadu Pollution Control Board about the action taken up in accordance to the orders of the Honorable Tribunal to our office letters Dated 19.11.2021 and 01.02.22 and I refer to our earlier Action Taken and compliance report at this Honorable Tribunal submitting all the details of action taken up and to be taken up and details of proposals with regard to identifying a composite dumping yard since these are perennial and progressive issues in the peri urban village Panchayats adjacent to the Chennai Corporation boundaries.
4. I enclose herewith the FURTHER ACTION TAKEN REPORT on the issues raised with regard to the Solid Waste Management pertaining to Ayyapanthangal, Moulivakkam, Gergambakkam Village Panchayats in compliance with the recommendations of the Joint Committee and in compliance with the Orders of the Honourable National Green Tribunal.

I request the Hon'ble Tribunal to peruse the Action Taken Report filed herewith. Photos and photo copies are enclosed herewith for kind reference and appraisal.

FURTHER ACTION TAKEN REPORT ON THE ISSUES RAISED WITH REGARD TO SOLID WASTE MANAGEMENT PERTAINING TO AYYAPANTHANGAL MOULIVAKKAM GERUGAMBAKKAM VILLAGE PANCHAYATS AND THE RECOMMENDATIONS OF THE JOINT INSPECTION COMMITTEE AND IN COMPLIANCE TO THE HONORABLE ORDERS OF THE NATIONAL GREEN TRIBUNAL (SOUTH ZONE)

I humbly submit to report that necessary effective and positive measures have been taken to comply the Honorable Orders of the National Green Tribunal in the OA no.95 of 22021, 32 of 2020 and 170 of 2020 and report is submitted to the District Environmental Engineer on 04.05.2022 (copy submitted)

I now submit the FURTHER ACTION TAKEN REPORT as on date:

I. AYYAPANTHANGAL VILLAGE PANCHAYAT

1. In spite of thicker and floating population in the peri urban village panchayat i.e. Ayyapanthangal Village Panchayat the door door collection of solid waste from

household is being done by the Village Panchayat Executive authority i.e. the Village Panchayat by engaging, 14 Thoomai Panniyalar and 29 Scavenger on rotational basis.

2. The Village Panchayat utilizes 3 nos Tractor Trailers & 7 nos of E.Cart , 3 nos of Tricycles for the garbage collection process from the household.

3. I have reported that the garbage dumped in the lake area of porur were cleared and shifted to Kodungaipur dumping yard.

4. As of now the dumping of garbage reported earlier in the area adjoining to the Ayyanpanthangal Village Panchayat and belonging to Chennai Water Supply Sewage Board is now prevented and monitored by the Village Panchayat Administration.

5. The women of Self Help Group are entertained and engaged for the process of compost manure from the bio de gradable vegetable waste collected from market place.

6. Further it is estimated and planned to segregate and recycle the solid waste already dumped by a concern named 'Team C'. And in respect of the complaints and petitions received on the garbage dumped in the land acquired area for the Krishna Water and Metro Water Scheme, the Kancheepuram District Collector visited the area in person and consequent on their instructions a private concern named M/s QUN INTERIORS PRIVATE LIMITED is entrusted to clear the garbage dumped under estimate of Rs. 27,93,060/- and it is planned for MASS TREE PLANTATION to prevent garbage dumping and to maintain it. This work is entrusted to the Village Panchayat Executive Authority. (Orders and Photos enclosed)

II. MOULIVAKKAM VILLAGE PANCHAYAT

In respect of the complaints and issue regarding dumping of garbage of Gerugambakkam and Moulivakkam village Panchayat being dumped in S.No.8 of 84 acres belonging to Arulthiru Subramaniasamy Thirukoil in compliance to the Orders of Honorable National Green Tribunal, the entire dumped garbage have been removed and shifted by the Village Panchayat Administration and compliance has been already reported to the District Collector and the District Environment Engineer Sriprembudur. (The Photos are enclosed)

Furthermore the Joint Director/ Executive Officer of Arulthiru Subramaniasamy Thirukoil is also requested to barricade their premises to prevent further misuse of their premises (Copy of Letter enclosed)

III. GERUGAMBAKKAM VILLAGE PANCHAYAT

In respect of the complaints regarding the garbage of Gerugambakkam, Moulivakkam and Ayyapanthangal Village Panchayats, dumped in Gerugambakkam land area at S.no.738/2, in spite of the garbage collection were done as per Solid Waste Management norms and rules , now the garbage are shifted to Micro compost center for further Process.

Further I report that a private concern TEAM -C has inspected the dumping site at Gerugampakkam Village and surveyed and reported that a quantum of 11.87cum garbage is dumped in a land area of 6.835.3 square feet.

In order to clear the garbage a proposal under LAND RECLAMATION is proposed and estimated for an amount of Rs.1,81,32,588/- and the proposals is sent to the District Collector for sanction and release of funds in this Officer letter dated 27.06.22.

In consolidation on the compliance of the Orders of Honorable National Green Tribunal, I submit to report that

- Sincere effort is taken up to move the household garbage collected in the above three village panchayats to a different dumping yard
- Proposals to identify places for garbage dumping is sent to the District Collector
- Effective and possible measures have been taken up to comply orders of the Honorable in respect of the Solid Waste Management.

Hence, in the above circumstances, it is respectfully prayed that the National Green Tribunal South Zone may be pleased to pass orders or other orders may be deemed fit and proper according to the circumstances and thus render justice.

Signed:



Date:

11/07/2022.

Verification

I, Mr.Dhinakaran, Block Development Officer for Village Panchayats at Kundrathur Panchayat Union Office, Shanmuga Nagar, Padappai Kancheepuram District herein do hereby verified the contents of this Report and they are true to my personal knowledge based on the records and I have not suppressed any facts.

Signature:



Official stamp:

**Block Development Officer (V.P.)
Kundrathur @ Padappai**